

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.08
I.A.Nos.280, 621/2023, 274/2024 in
C.P. (IB)No.166/BB/2019

IN THE MATTER OF:

M/s. RDC Concrete (India) Pvt. Ltd. ... Petitioner
Vs.
M/s. KNK Construction Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on: 15.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in I.A.No.280/2023 : Shri Tejas S.R
For the R-1 in I.A.No.280/2023 : Shri Ajay Rao

ORDER

Heard the Ld. Counsel appearing for the parties.
List the case on **03.09.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi